Annexure 6  Name of the corporate debtor: Maiia Commodity Management Private Limited; Date of commencement of Liquidation: 25th July, 2019, 2022; List of creditors as on: 18th October, 2022														
	List of operational creditors (Employees)													
(Amount in Rs.														
SI. No.	Name of authorised	Name of workman	Details of cla	im received	Details of claims admitted				Amount of	Amount of any mutual	Amount of claim	Amount of claim not	Remarks, if any	
	representative, if any		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	dues, that may be set off	under verification	admitted		
1	Dhirendra Jha (Representing 101 Employees of the Corporate Debtor)	(Representing 101 Employees in accordance with Regulation 19(2) of Liquidation Regulations, 2016 in Form F of Schedule II)	14.10.2019	23,52,370	23,26,859	NA	NA	4415.00%	NA	NA	NA	25,511	During CIRP the respresentative of Emplyees and Workmen has filed a claim combined due to which thepercentage of voting share in CoC has been combined.	
Total				23,52,370	23,26,859			44.15						